

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
WEST TRIPURA JUDICIAL DISTRICT, AGARTALA.**

No.F. 9(13)-DJ/W/2014-2020/ 9939-74 Dated 16<sup>th</sup> October, 2020

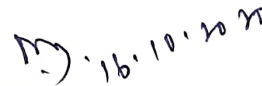
**OFFICE ORDER**

I) In addition to his roster duty issued earlier vide this office Memorandum No.F. 9(13)-DJ/W/2014-2020/9381-9415, dated 30.09.2020, **Sri V.P.Debbarma**, Addl. District & Sessions Judge, Court No.4, Agartala shall attend roster duty on **20.10.2020** in lieu of **Sri Dhiman Debbarma**, Addl. District & Sessions Judge, Court No.5, West Tripura, Agartala. Charges of the Court and Offices of the District & Sessions Judge & Addl. District & Sessions Judges Court Nos. 2, 3, 4 & 5 shall also remain with Sri V.P.Debbarma on **20.10.2020**. **AND; Sri Gobinda Das**, Addl. District & Sessions Judge, Court No.3, Agartala shall deal the POCSO matter on **20.10.2020**, if Sri V.P.Debbarma has not taken the charges of the Court of Addl. District & Sessions Judge, Court No.3, West Tripura, Agartala meanwhile. **AND;**

**Sri Dhiman Debbarma**, Addl. District & Sessions Judge, Court No.5, West Tripura, Agartala shall attend roster duty on **17.11.2020 to 20.11.2020**. Charges of the Court of the District & Sessions Judge & Addl. District & Sessions Judges Court Nos. 2, 3, 4 shall also remain with Sri Dhiman Debbarma on **17.11.2020 to 20.11.2020**.

II) For the sake of administrative convenience, **Smt. Mou Bannerjee**, Civil Judge(Sr.Divn) & Asstt. Sessions Judge, Court No.1, Agartala shall perform roster duty **today on 16.11.2020** in lieu of **Sri Dulal Kanti Sukla Das**, Civil Judge(Sr.Divn) & Asstt. Sessions Judge, Court No.2, Agartala. **AND; Smti. Banerjee**, shall perform roster duty on **20.11.2020** with additional charge of Civil Judge(Sr.Divn) & Asstt. Sessions Judge, Court No.2, Agartala.

**Sri Dulal Kanti Sukladas**, Civil Judge(Sr.Divn) & Asstt. Sessions Judge, Court No.2, Agartala shall also perform roster duty on **17.11.2020 to 19.11.2020**. Charge of Civil Judge(Sr.Divn) & Asstt. Sessions Judge, Court No.1, Agartala shall also remain with Sri Dulal Kanti Sukla Das on **17.11.2020 to 19.11.2020**.

  
( S.Datta Purkayastha )  
District & Sessions Judge  
West Tripura, Agartala.

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Judge, Family Court, Agartala , West Tripura for information.
3. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
4. The Civil Judge(Sr. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. The Chief Judicial Magistrate / Addl. Chief Judicial Magistrate, West Tripura District, Agartala.
6. The Civil Judge(Jr. Div)-cum-J.M.1<sup>st</sup> Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
7. The Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2 / Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6, Agartala, West District Tripura.
8. The Secretary, Tripura Bar Association, Agartala.
9. The Public Prosecutor, West Tripura, Agartala.
- 10.The Government Pleader, West Tripura, Agartala.
- 11.The Superintendent of Police, West Tripura, Agartala.
- 12.The Superintendent, Kendriya Sanshudhanagar, Tripura, Bishalgarh.
- 13.The Private Secretary to the District & Sessions Judge, West Tripura, Agartala.
- 14.The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for information and doing the needful. He shall also upload this memorandum in the official website of this office.
- 15.The Court Inspector, Sadar Police Court, Agartala .
- 16.Bench Section/ Accounts Section/ Nazarat Section/ Establishment Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura, Agartala for information.
- 17.Official Notice Board.
18. **All Concerned.**
- 19.Order Book.

107 16.10.2020  
( S.Datta Purkayastha )  
District & Sessions Judge  
West Tripura, Agartala